

**GOVERNMENT OF INDIA
SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 160
TO BE ANSWERED ON 18.07.2022**

ITI IN PRIVATE SECTOR

160: SHRI PARTHIBAN S.R.:

Will the Minister of Skill Development and Entrepreneurship be pleased to state:

- (a) whether private sector has set up more Industrial Training Institutes (ITIs) in the country;
- (b) if so, the details of said institutes set up by the private as well as public sector;
- (c) whether the Government monitors the quality of education and training in the said institutes; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJEEV CHANDRASEKHAR)**

(a) Yes, Sir. 11,568 Industrial Training Institutes (ITIs) have been set up by Private Sector in the country as on date.

(b) Yes, Sir. The state-wise details of number of Government ITIs and Private ITIs set up in the country are attached at Annexure-I.

(c) & (d) Yes, Sir. Establishment and administration of ITIs comes under the jurisdiction of State Government, while the policies such as setting the criterion for affiliation, conducting the examination along with certification and designing curriculum are the responsibilities of Central Government. Improving quality of training in ITIs is a continuous process. Towards this inter-alia, standards and norms of affiliation are reviewed; curriculum & courses are revised as per industry practices.

For quality improvement, the State Governments carry out periodical inspections and joint inspections in co-ordination with Union Government. To measure the quality of training imparted in ITIs, the Union Government carries out periodical and timely gradings in ITIs under Skill Strengthening for Industrial Value Enhancement (STRIVE) and also 426 ITIs are supported for upgradation and quality addition.

Annexure – I

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 160 to be answered on 18.07.2022. The state-wise details of it is set up in Government and Private sector in the country under CTS are:

Sl. No.	State	Nos. of Govt. it is	Nos. of Pvt. it is	Total No. of it is
1.	Andaman and Nicobar Islands	3	1	4
2.	Andhra Pradesh	83	427	510
3.	Arunachal Pradesh	6	0	6
4.	Assam	30	6	36
5.	Bihar	150	1182	1332
6.	Chandigarh	2	0	2
7.	Chhattisgarh	119	109	228
8.	Dadra and Nagar Haveli Daman and Diu	3	0	3
9.	Delhi	17	36	53
10.	Goa	11	2	13
11.	Gujarat	274	233	507
12.	Haryana	159	237	396
13.	Himachal Pradesh	128	140	268
14.	Jammu and Kashmir	49	1	50
15.	Jharkhand	61	264	325
16.	Karnataka	275	1226	1501
17.	Kerala	148	314	462
18.	Ladakh	3	0	3
19.	Lakshadweep	1	0	1
20.	Madhya Pradesh	194	879	1073
21.	Maharashtra	420	583	1003
22.	Manipur	1	0	1
23.	Meghalaya	5	1	6
24.	Mizoram	3	0	3
25.	Nagaland	8	0	8
26.	Odisha	52	450	502
27.	Puducherry	8	6	14
28.	Punjab	113	237	350
29.	Rajasthan	160	1489	1649
30.	Sikkim	3	0	3
31.	Tamil Nadu	84	410	494
32.	Telangana	66	227	293
33.	Tripura	19	2	21
34.	Uttar Pradesh	286	2887	3173
35.	Uttarakhand	105	84	189
36.	West Bengal	131	135	266
Total		3180	11568	14748